

Annexure-6

Name of the corporate debtor: SARE Realty Projects Private Limited; Date of commencement of Liquidation: 09/09/2024; List of creditors as on: 09/11/2024

List of operational creditors (Employees) (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any				
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					% voting share in CoC			
1	Shailendra Chauhan	09-10-2024	6,96,867.00	6,96,867.00	Employees	0	0	No	0	0	0	0	0	0	Claim admitted in CIRP	
2	R. Shankaran	09-10-2024	3,44,274.00	3,44,274.00	Employees	0	0	No	0	0	0	0	0	0	0	Claim admitted in CIRP
3	S. Jamunarani	09-10-2024	5,05,284.00	5,05,284.00	Employees	0	0	No	0	0	0	0	0	0	0	Claim admitted in CIRP
4	Rajendra Kumar Raheja	09-10-2024	18,31,141.00	18,31,141.00	Employees	0	0	No	0.04%	0	0	0	0	0	0	Claim admitted in CIRP. Mr Rajender Kumar Raheja was selected as nominee of employees and was allocated voting share of 0.04%.
5	Mayuri Aggarwal	09-10-2024	19,32,074.00	19,32,074.00	Employees	0	0	No	0	0	0	0	0	0	0	Claim admitted in CIRP
	Total		53,09,640.00	53,09,640.00					0.04%							

